

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 193 of 2012

Dated : 8th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. Appellant (s)

Versus

Odisha Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted.
Registry is also directed to issue notice to the Respondents. ***Issue public notice.***

Post the matter on **09.11.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs